### <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 196 OF 2017

# Dated: 2<sup>nd</sup> November, 2018

### Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

Madhya Pradesh Power Management Co. Ltd. Vs.		 Appellant(s)
Central Electricity Regulatory Commission & Anr.		 Respondent(s)
Counsel for the Appellant(s) :	Mr. G. Umapathy Mr. Aditya Singh	
	Mr. R. K Thukral ( <i>Rep</i> .)	
Counsel for the Respondent(s) :	Mr. M.G. Ramachandran Ms. Poorva Saigal Mr. Shubham Arya for R-2	

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on *11-1-2019.* 

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/kt